

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**IA 248, 249/2017, IA 209 of 2017, T.P. No. 206- A to F of 2016  
In T.P. No. 206/397-398/NCLT/AHM/2016(New)  
CA 201/2011, 232/2012, 240/2012, 167/2015, 70/2016, CA\_/2017 in  
C.P. No. 82/397-398/CLB/MB/2011(Old)**

**Coram: Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL  
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.11.2017**

Name of the Company: Enercon Gmbh  
V/s.  
Wind World India Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Mr. Venkatesh Dhond	Sr. Adv.	Respondent No. 2	<i>[Signature]</i>
2.	Mr. Shyam Kapadia	Adv.		<i>[Signature]</i>
3.	Mr. Anip Gandhi	Adv.		
4.	Mr. Rashid Boatwala	Adv.	i/b Maulal Kher Ambalal & Co.	
5.	Mr. Rahul Jain	Adv.		
6.	Mr. Rakesh Sanjivdas	Sr. Adv.	Respondent No. 3	<i>[Signature]</i>
7.	Mr. Indranil Deshmukh	Adv.		
8.	Mr. VINEET Unnikrishnan	Adv.		
9.	Ms. Manasa . S	Adv.	i/b Cyril Amarchand	<i>[Signature]</i>
10.	Mr. Arjun Sreenivas	Adv.	Mangaldas	<i>[Signature]</i>
11.	Ms Olga Lemos Pereira	Adv.	Respondent No. 3 & 35	<i>[Signature]</i>
12.	Mr. Rohan Kelkar	Adv.	Respondent No. 4 to 8, 34	<i>[Signature]</i>
13.	Mr. Sahil Shah	Adv.		
14.	Mr. Rohan Shah	Adv.	Respondent No. 9 to 32	
15.	Ms. Natasha Sutaria	Adv.	Respondent No. 33	<i>[Signature]</i>
16.	Mr. Hardik Dave	Adv.	Proposed Respondent No. 38 to 41, 43, 53 & 62	<i>[Signature]</i>
17.	Mr. Nandish Thacker	Adv.	Prop. Resp. No. 42, 44, 52, 54 to 61, 63 to 81, 85-86	<i>[Signature]</i>
18.	Mr. Pratik Jasani	Adv.	Prop Resp No. 82 to 86	<i>[Signature]</i>



## ORDER

Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Ms. Kanika Sharma with Learned Advocate Ms. Shaheda Madraswala present for Original Petitioner.

Learned Senior Advocate Mr. Venkatesh Dhond with Learned Advocate Mr. Shyam Kapadia with Learned Advocate Mr. Anip Gandhi with Learned Advocate Mr. Rashid Boatwala with Learned Advocate Mr. Rahul Jain present for Respondent no. 2.

Learned Senior Advocate Mr. Rasesh Sanjanwala with Learned Advocate Mr. Indranil Deshmukh with Learned Advocate Mr. Vineet Unnikrishnan with Learned Advocate Ms. Manasa S. with Learned Advocate Mr. Arjun Sreenivas present for Respondent no. 3.

Learned Advocate Ms. Olga Luma Pereira present for Respondent no. 3 and 35.

Learned Advocate Mr. Rohan Kelkar with Learned Advocate Mr. Sahil Shah present for Respondent no. 4 to 8, 34.

Learned Advocate Mr. Rohan Shah present for Respondents no. 9 to 32.

Learned Advocate Ms. Natasha Sutaria present for Respondent no. 33.

Learned Advocate Mr. Hardik Dave present for Proposed Respondents no. 38 to 41, 43, 53 and 62.

Learned Advocate Mr. Nandish Thacker present for proposed respondents no. 42, 44 to 52, 54 to 61, 63 to 81, 85 to 86.

Learned Advocate Mr. Pratik Jasani present for proposed respondent no. 82 to 84.

Learned Senior Advocate Mr. Mihir Thakore with Learned Advocate Mr. Salil Thakore present for Respondent no. 36 and 37.

Affidavit filed by Respondent no. 35, 9 to 32.

Written submission filed by Applicant in IA 209/2017.

Affidavit of the Respondents no. 3 to 8, 33 to 35, and proposed respondents no. 42, 44 to 52, 54 to 61, 63 to 86 filed in response to the letter of the original petitioners.

For conclusion of arguments in buy out application in IA 209/2017 list the matter before single bench on 15.11.2017 since it is a part heard matter.

  
**MANORAMA KUMARI**  
**MEMBER JUDICIAL**

  
**BIKKI RAVEENDRA BABU**  
**MEMBER JUDICIAL**

Dated this the 3rd day of November, 2017.